

IN THE INCOME TAX APPELLATE TRIBUNAL, RANCHI BENCH, RANCHI

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER AND
SHRI RATNESH NANDAN SAHAY, ACCOUNTANT MEMBER

ITA No. 10/Ran/2025

(Assessment Year-2019-20)

Nakul Prasad, Banjee, Ghatotand, Charhi-825301 (Jharkhand) PAN No. AIJPP 3942 K	Vs.	I.T.O., Ward-2(1), Hazaribagh.
Appellant/ Assessee		Respondent/ Revenue

Assessee represented by	Adjournment Application Filed
Department represented by	Shri R.C. Marndi, Sr.DR
Date of hearing	05/01/2026
Date of pronouncement	05/01/2026

ORDER

PER: BENCH

1. This is an appeal filed by the assessee against the order of the Id. CIT(A), NFAC, Delhi in Appeal No. NFAC/2018-19/10322058 dated 28/10/2024 for the A.Y. 2019-20.
2. The appeal was filed on 10/01/2025. The defect memo has been issued on 10/01/2025. The defect is not yet cured. The appeal was posted for hearing today. The assessee has sought adjournment. The adjournment sought is rejected. As the assessee has not cured the defect, the appeal filed by the assessee stands dismissed for defects.
3. In the result, the appeal of the assessee is dismissed.

Order announced in open court on 05/01/2026.

Sd/-
(RATNESH NANDAN SAHAY)
ACCOUNTANT MEMBER

Sd/-
(GEORGE MATHAN)
JUDICIAL MEMBER

Ranchi, Dated: 05/01/2026

**Ranjan*

Copy to:

1. Assessee
2. Revenue
3. CIT
4. DR
5. Guard File

By order

Sr. Private Secretary, ITAT, Ranchi